

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 29 of 2013 &
IA No. 45 of 2013**

Dated : 28th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Nabha Power Ltd. & Anr. ... Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. Respondent(s)

**Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.
Mr. A. Prasoon**

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan with
Ms. Swapna Seshadri for R-1
Mr. Matrugupta Mishra for R-2**

ORDER

The Learned Counsel for Respondent no.1 has finished his arguments.

Post the matter for rejoinder submissions on **22nd**

November, 2013.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/vt